NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/54/2016

NAME OF THE PETITIONER(S)

: M. Othiswami & Another

NAME OF THE RESPONDENT(S)

: Vijaya Raja Agro Hi-Tech Private Limited & 4 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

SURAJ C

2. A.G. SOFTYA MAR OND WO (FOR A.IC. MY LEONY)

Coursel for Petitioner

For h. Az

ORDER

Counsel representing senior counsel for petitioners present and stated that the counsel could not attend before the Tribunal today due to personal inconvenience. Counsel for R1 to R3 present. At the request of counsel for petitioner, the matter is adjourned. Put up on 12.12.2017.

- sel -S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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